

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 316

IA-874/2024 IA-3701/2022

In

IB-560(ND)/2022

IN THE MATTER OF:

State Bank of India

Vs

M/s. Rajiv Jain

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 95(1) of IBC, 2016

Order delivered on 10.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv Anika Bajpai and Adv Sneha Singh

For the RP

: Mr. Anand M. Mishra, Advocate.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-874/2024 IA-3701/2022:-

Two days time granted to the Applicant to comply with the order dated 13.06.2024.

List the matter on **01.08.2024**.

**Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

**Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**